

15

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH

O.A.1151/97

Date of decision: 3-9-1997

Between:

Smt.J.Subhashini ... Applicant

-versus-

1. The Station Director,

C.B.S.

All India Radio,  
Hyderabad.

2. The Director General,

All India Radio,  
Akashavani Bhavan,  
Parliament Street,  
New Delhi - 110 001.

3. Smt.R.Vasantha Kokilam

Accountant,  
O/O The Station Director  
C.B.S.,All India Radio,  
Hyderabad.

... Respondents

Counsel for the applicant : Mr.K. Venkateswara Rao

Counsel for the respondents : Mr.V. Rajeswara Rao

Coram:

Hon'ble Shri H. Rajendra Prasad, Member (A) *Q* *14*

O R D E R

(Per Hon'ble Shri H.Rajendra Prasad, M(A))

Heard Mr. K. Venkateswara Rao for the applicant and Mr. V. Rajeswara Rao for the respondents.

2. The applicant has been transferred from Commercial Broadcasting Service, AIR, Hyderabad, to another local office, Doordarshan Maintenance Centre (DMC).

-: 2 :-

Hyderabad. She is aggrieved about the transfer on certain personal grounds which she had incorporated in her representation submitted to DG, AIR, New Delhi, on 6-7-97 and 29-8-97.

3. The contents of the OA have been examined. The applicant has been in the present appointment for nearly 5 years. The impugned order is a local transfer. There is no drop in her emoluments nor is she going against a lower post or placed in subordinate to any junior in her new post. There is therefore no scope or ground for this court to interfere with the order.

The only situation that can be arisen in the matter is that, the representation said to have been submitted by her to R-2, if received by him, shall be disposed of with a suitable decision and reply within a month from the date of communication of this order.

5. O.A. is disposed of accordingly. No costs.

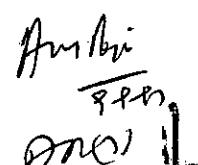
  
H. RAJENDRA PRASAD

Member (A)

Date: 3rd September, 1997

Dictated in open court

MD

  
Amriti  
998  
DNC

**Copy to:**

1. The Station Director. C.B.S. All India Radio, Hyderabad.
2. The Director General, "11 India Radio, ~~A~~akashavani Bhavan . parliament Street, New delhi- 110 001.
3. Smt R. Vansantha Kokilam Accountant, O/o The station Director C.Bs., All India Radio, Hyderabad.
4. One copy to Mr.K.Venkateswara Rao. Advocate.C.AT. Hyderabad.
5. One Copy to Mr V. Rajeswara rao. C.G.S.C. C.AT. Hyderabad.
6. One copy to D.R.(A) C.AT. Hyderabad.
7. One Duplicate *Copy*.

*for me by HHNP (m)(A)*

self  
24/6/97

I Court

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE,  
VICE CHAIRMAN

And

THE HON'BLE MR. H. RAJENDRA PRASAD : M(A)

DATED:-

ORDER/JUDGMENT. 3-9-97

M.A.,/RA.,/C-A.No..

in

O.A.No.

1151/97

T.A.No.

(W.P. )

Admitted and Interim directions issued.

Allowed

Disposed of with Directions

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No order as to costs.

केन्द्रीय प्रशासनिक विधिक बोर्ड  
Central Administrative Tribunal

DESPATCH

11 SEP 1997

हैदराबाद न्यायालय  
HYDERABAD BENCH